

## ANNEXURE-'A'

## 1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

March, 2026

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING THE MONTH	DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	670	661	98.66
2	COMMERCIAL ARBITRATION (OMP)	12	3	25
3	SUITS	0	0	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	1	1	100
5	MISCELLANEOUS CASES (CIVIL)	80	77	96.25
6	TRADE MARK CASES/IPR/COPY RIGHT	35	14	40
7	MISC. EXECUTION	10	13	130
8	REVIEW/REVISION PETITION	1	2	200
9	EXECUTION CASES	300	271	90.33
10	COUNTER CLAIM	12	5	41.67
11	RCA/MCA	1	0	0
12	PUBLIC PREMISES ACT	0	0	0
13	CONTEMPT PETITION	1	2	200
14	OMP (I) COMMERCIAL ARBITRATION u/s 9	1105	1399	126.61
15	OMP (T) COMMERCIAL ARBITRATION u/s 14 & 159	0	0	0
16	OMP (E) COMMERCIAL ARBITRATION u/s 27	8	6	75
17	OMP (MISC.) COMMERCIAL ARBITRATION u/s 29A	4	1	25
18	OMP (COMM.) COMMERCIAL ARBITRATION u/s 34	39	33	84.62
19	ARBA (COMM.) COMMERCIAL ARBITRATION u/s 37(2)	3	3	100
20	EX COM AWARD BY ARB.COMM	35	11	31.43
<b>TOTAL</b>		<b>2317</b>	<b>2502</b>	<b>107.98</b>

## 2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
50	36	14	0